

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO. 060/00047/2019

Chandigarh, this the 22nd day of January, 2019

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...
Dr. Balwinderjit Singh, age 44 years, s/o S. Mohinder Singh, R/o House NO. 305, Joginder Nagar, Jalandhar, Punjab (Group-A)-144001.

....APPLICANT
(By Advocate: Shri Subhash Kumar)

VERSUS

1. Union of India through Secretary to Government of India, Ministry of Labour, New Delhi-110001, Shram Shakti Bhawan, Rafi Marg, New Delhi.
2. Employees State Insurance Corporation, Headquarters Office, Panchdeep Bhawan, CIG Marg, New Delhi-110002 through its Director General.
3. Senior State Medical Commissioner, Punjab Region, Panchdeep Bhawan, Madhya Marg, Sector 19-A, Chandigarh-160019.

....RESPONDENTS

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

The learned counsel, after arguing for some time, seeks permission to withdraw the instant Original Application, with liberty to the applicant, to file a fresh one on the same cause of action, with better particulars.

2. Therefore, the O.A. is dismissed as withdrawn with liberty as prayed for.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 22.01.2019

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